



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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April 6, 2010

**Certificate of Registration - Cancelled**

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	Gobans Financial Services Limited	303, Ashirwad, Ahmedabad Street, Mumbai-400009.	13.00092 dated February 26, 1998	January 22, 2010
2.	Topmark Properties Limited	1-A, Hill View Apartment, J.P.Road, Andheri (West), Mumbai-400058	13.00761 dated April 20, 1998	January 25, 2010
3.	Uniworth Finlease Ltd.	312, Bharat Photo House, 545, Kalbadevi Road, Mumbai-400002	13.00470 dated March 24, 1998	February 1, 2010
4.	Online Beverages Private Ltd.	25, Ramwadi, R.No.55, Kalbadevi Road, Mumbai-400002	13.01023 dated September 26, 1998	February 4, 2010
5.	Nalby Financial Services Pvt. Ltd.	304, Malhotra House, Walchand Hirachand Marg, Mumbai-400001	13.00947 dated August 5, 1998	February 4, 2010
6.	Vaghani Finance Ltd.	76/37, N.M.Building, Mumbai Central, Sukhalaji Street, Mumbai-400008	13.00380 dated March 23, 1998	February 4, 2010
7.	Pragati Bonds & Holdings Ltd.	Old Motor Stand, Itwari, Nagpur-440008	13.00686 dated April 20, 1998	February 4, 2010
8.	Zuari Crefin Ltd.	A/3, Alice Apartments, Miramar, Panaji, Goa-43001	13.00911 dated May 26, 1998	February 11, 2010
9.	PEE IIE Investments Pvt. Ltd.	Flat No.3, Oval View, 1 <sup>st</sup> Floor, Maharshi Karve Road, Mumbai-400020	B-13.01006 dated September 10, 1998	February 11, 2010

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.